

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 510 OF 2019**

IN THE MATTER OF:

Aditya Singh Chauhan

....PETITIONER

VERSUS

M/s Narol Textile Infrastructure and Enviro Management & Ors.

....RESPONDENT

MEMO OF PARTIES (As per order dated 30.04.2025)

Aditya Singh Chauhan

....PETITIONER

VERSUS

- 1. M/s Narol Textile Infrastructure and Enviro Management**
ATPA Earth, 170 Part, Pirana Road, Piplaj,
Ahmedabad, Gujarat- 382405
Email: contact@ntiem.com (RESPONDENT NO.1)
- 2. Gujarat Pollution Control Board,**
Through its Member Secretary,
Paryavan Bhavan, Sector 10- A Gandhinagar – 382010
**Email: membersecretary.gpcb@gmail.com/ ms-gpcb@gujarat.gov.in/
legal.gpcb@gmail.com** (RESPONDENT NO.2)
- 3. Central Pollution Control Board**
Through its Member Secretary,
Parivesh Bhawan', East Arjun Nagar, Shahdara, Delhi – 110032
Email: m PCB.cpcb@nic.in (RESPONDENT NO.3)